

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1192
ANSWERED ON:31.07.2000
AIR SERVICES TO TOURIST SPOTS
RAM SINGH KASWAN

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government are contemplating to formulate any scheme to connect the tourist spots of the country with air services;
- (b) if so, the details thereof; and
- (c) the amount proposed to be allocated for the purpose?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a), (b) and (c): Airlines are free to provide air services to specific places depending upon the traffic demand and commercial viability subject of course to compliance with the Route Dispersal Guidelines, which provide for certain minimum operations in specified category of routes. However with a view to connect smaller and non-metro cities including tourist spots where airstrip is available by encouraging small aircraft (turbo-prop) operations, it has been decided to provide Aviation Turbine Fuel (ATF) to such aircraft at international prices and notify ATF as a 'declared good' under the Central Sales Tax Act, 1956 capping levy of sales tax rate at 4%. However, no amount is proposed to be allocated for the purpose.